

SHRI K. S. CHAVDA: He is evading a reply. It is mentioned in the statement that Harijan cultivators had been beaten by the Gujjars, and yet no action has been taken.

MR. SPEAKER: Order, order. I am not going to allow any debate on this.

श्री फूलचन्द बर्मा : मैं मंत्री जी से जानना चाहता हूँ 3 अप्रैल, को गृह मंत्री को समदमदस्यों द्वारा एक ज्ञापन दिया गया था और आज दो मई है, पूरा एक महीना हो गया है, आज हरिजनो को गाव से निकाला जा रहा है—यह बात ठीक है जो आपने बताया कि कानून के मुताबिक कोर्ट का फैसला उनके खिलाफ गया है लेकिन वह अलग बात है लेकिन जो हरिजनो को पीट कर और महिलाओ को बेइज्जन करके गाव से निकाला जा रहा है, इनका ही नहीं बयाना मे डा० अम्बेदकर की मूर्ति को तोड़ डाला गया . . .

अध्यक्ष महोदय आप क्वेश्चन तक महद्द रहिए, भाषण न दीजिए ।

श्री फूलचन्द बर्मा कोर्ट का फैसला उनके खिलाफ गया है लेकिन वह दूसरी बात है परन्तु हरिजनो को, उनकी महिलाओ को, पीटा जा रहा है, गाव से निकाला जा रहा है उस मन्त्रन्ध मे आपने एक महीने में क्या कार्यवाही की है ? आपने जो पत्र मुख्य मंत्री को लिखा था उसका जवाब उन्होंने अभी तक क्यों नहीं दिया है ? मैं जानना चाहता हूँ इस मन्त्रन्ध मे क्या पुन. मुख्य मंत्री को पत्र लिखेंगे और यह कहेंगे कि हरिजनो के मामले मे तत्काल उचित कार्यवाही की जाये ? साथ

ही बयाना मे में डा० अम्बेदकर की मूर्ति तोड़ी गई है उसके मन्त्रन्ध मे क्या कुछ करेंगे ?

श्री उमाशंकर दीक्षित : इतने समय मे काम काफी तेजी मे हुआ है । टेलीफोन मे भी बात चीत की गई है । पत्र भी लिखा है और वहा से मुख्य मंत्री का जवाब भी आया है । जो उनके पाम सूचना थी वह दी है । फिर भी हमने कहा है और आश्वासन दिया है कि अगर कोई कमी देखी जायेगी तो भी कार्यवाही करेंगे । यह जो दूसरा प्रश्न पूछ रहे है उसके लिए अलग से पूछेंगे तो अलग से पता लगा कर उसका भी जवाब देंगे । जो उन्होंने पूछा कि आप क्या करेंगे सो यह सही सवाल है । यहा पर जब हमारे पाम आये थे तो हमने महानभूति दिखार और उनके मन्त्रन्ध मे जो कुछ भी केन्द्रीय सरकार कर सकेगी, हमारे विभाग के द्वारा वह अवश्य किया जायेगा ।

Economic Development of Tribal Areas of Jhargram in Midnapore (West Bengal)

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SHRI A K M ISHAQUE

Will the Minister of PLANNING be pleased to state

(a) whether the tribal areas of Jhargram in Midnapore District (West Bengal), are amongst the most backward areas in the country, and

(b) if so what measures are being taken by the Government for economic development of those areas?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Jhargram area in Midanapore District has been recognised as a backward area in the State by the State Government.

A specific allocation of Rs. 10 lakhs has been made by the State Government in the Annual Plan for 1973-74, which is for supplementing the development activities taken up with allocations from sectoral outlays from the normal plan and non-plan programmes of different departments. A Cell has also been set up known as Jhargram Affairs Branch of the State Development and Planning Department under the charge of a Cabinet Minister. Besides this Cell, there is a Jhargram Development Board for co-ordinating the execution of plans for development of this region.

Jhargram is also likely to benefit from the Central schemes of drought prone areas as well as from concessional finance from financial institutions and Central subsidy of 10 per cent on the fixed capital investment by industries, available to identified backward districts.

Besides the Minimum Needs programme to be taken up in the Fifth Plan will also help in developing this area.

SHRI R. N. BARMAN: May I know whether Government have in mind the extension of the Central subsidy scheme to other backward areas of West Bengal, as the scheme is going to be extended to Jhargram, as stated by the hon. Minister? If so, which are those places?

SHRI MOHAN DHARIA: The subsidy scheme has already been extended to the Jhargram area as the West Bengal Government has identified this area as industrially backward

naturally for concessional finance and also for 10 per cent subsidy.

SHRI R. N. BARMAN: May I know whether it is a fact that mere declaration of Central subsidy is not enough to attract industrialists in those areas and, if so, what other steps are under consideration for the development of those areas?

SHRI MOHAN DHARIA: The question is related to Jhargram area. The State Government has created a Jhargram Development Board. Similarly, a cell has been created at the State level and in order to develop those areas these agencies are created.

SHRI SAKTI KUMAR SARKAR: In view of the answer of the hon. Minister, may I ask whether, in respect of subsidies and incentives to the backward areas he has in mind any idea to sponsor any Central schemes for these backward areas, particularly the tribal areas?

SHRI MOHAN DHARIA: We shall have to take an integrated approach to all these problems. As we have indicated in the fifth Plan approach document, in order to give proper relief to these backward areas, several steps are being contemplated.

SHRI SAMAR GUHA: It is not a fact that about 80 to 90 per cent of the tribal people in Jhargram have neither land nor homesteads. In regard to have economic development, I want to know first, whether the Government is going to assure them at least homesteads first, and then whether they could make available for them the surplus land that may be available and, if so, may I know the steps taken by the Government?

SHRI MOHAN DHARIA: The Central Government has made it very clear that all those who are having no land in the rural areas will be given homesteads at the cost of the Central Government. Naturally, it will be applied to this area. Regarding the other subject, I have not got the figures with me.